

ORISSA HIGH COURT

FILING REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-ARBP/7840/2024	M/S. BUDHARAJA MINING AND CONSTRUCTION LTD. VS STATE OF ODISHA	AVIJIT PAL VS	// 0 //
2	D-ARBP/7891/2024	RAJENDER SINGH VS UNION OF INDIA	KAMAL BIHARI PANDA VS	// 0 //
3	D-BLAPL/5450/2024	SASMITA JENA VS STATE OF ODISHA	AJAY NAYAK VS	CYBER CRIME AND ECONOMIC OFFENCES /12 /2024 0 //
4	D-BLAPL/5452/2024	RANJAN PRADHAN VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	KODALA /544 /2023 0 //
5	D-BLAPL/5457/2024	MD.INTEJAR @ GULAM SARWAT VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BANGRIPOSI /359 /2023 0 //
6	D-BLAPL/5460/2024	TUNA @ LALIT BADHAI VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BURLA /417 /2023 0 //
7	D-BLAPL/5462/2024	RAJA @ SUBRAT BEHERA VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	BURLA /417 /2023 0 //
8	D-BLAPL/5465/2024	MADIA TRINATH@ M. TRINATH RAO VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	GURANDI /102 /2023 0 //
9	D-BLAPL/5471/2024	PUSPA @ PUSPALATA NAIK VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	BANARAPAL /259 /2023 0 //
10	D-BLAPL/5472/2024	BHAGABAN @ BHAGIRATHI JENA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	NANDIPADA /88 /2021 0 //
11	D-BLAPL/5473/2024	JITU @ JITENDRA SAHU VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	ANGUL SADAR PS /568 /2021 0 //

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12	D-BLAPL/5476/2024	DINABANDHU MAJHI VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	/ /0 0 //
13	D-BLAPL/5478/2024	RINKU @ SURESH MALLICK VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	PANIKOILI /223 /2023 0 //
14	D-BLAPL/5482/2024	MAKARA @ BHAGIRATHI NAIK VS STATE OF ODISHA	ABHISHEK DASH VS	BADAMPAHAD /67 /2023 0 //
15	D-BLAPL/5486/2024	ARJUN KUMBHAR VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	/ /0 0 //
16	D-BLAPL/5487/2024	ANANTA DIGAL VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	BHARATPUR PS /160 /2023 0 //
17	D-BLAPL/5493/2024	ABDULLAH ANSARI @ ABDUL VS STATE OF ODISHA	JAYADEBA BEHERA VS	BIRMITRAPUR /240 /2023 0 //
18	D-BLAPL/5496/2024	JADA @ SANTOSH DAS VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	RAJKANIKA /623 /2023 0 //
19	D-BLAPL/5499/2024	LALIT KUMAR DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 0 //
20	D-BLAPL/5502/2024	DANIYAL NAYAK VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	KOTOAGARH /32 /2024 0 //
21	D-BLAPL/5506/2024	AWAZ MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /139 /2022 0 //
22	D-BLAPL/5507/2024	DALABEHERA SABITA DORA @ D. SABITA DORA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	PATTAPUR (DIGAPAHANDI) /434 /2022 0 //
23	D-BLAPL/5508/2024	BANAMALI ACHARYA	SURYAKANTA DWIBEDI	CHANDAPUR /47 /2023

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		VS	VS	()
24	D-BLAPL/5509/2024	STATE OF ODISHA CHAKA GOUDA	SOUBHAGYA KUMAR DASH	// PURUSHOTTAMPUR /748 /2023
		VS	VS	()
25	D-BLAPL/5510/2024	STATE OF ODISHA BALA @ BALARAM DAS	SOUBHAGYA KUMAR DASH	// BADABAZAR /103 /2009
		VS	VS	()
26	D-BLAPL/5516/2024	STATE OF ODISHA PANCHU PRADHAN	PAJIT KUMAR PRADHAN	// / /0
		VS	VS	()
27	D-BLAPL/5519/2024	STATE OF ODISHA TIRUPATI KHILLA	ASIT KUMAR JENA	// CHITRAKONDA /127 /2021
		VS	VS	()
28	D-BLAPL/5521/2024	STATE OF ODISHA MANTU @ GOURAHARI MOHANTY	UNMESH CHANDRA JENA	// BANSADA /198 /2020
		VS	VS	()
29	D-BLAPL/5524/2024	STATE OF ODISHA S. SAI KUMAR @ SAIKUMAR	RAJIB LOCHAN PATNAIK	// KALIMELA /184 /2023
		VS	VS	()
30	D-BLAPL/5529/2024	STATE OF ODISHA GANESWAR SAHU @ SAHOO	BISWAJIT SAHOO	// FATEGARH /206 /2020
		VS	VS	()
31	D-BLAPL/5530/2024	STATE OF ODISHA GURUCHARAN SAHU	GOKULANANDA SAHU	// DEOGARH /9 /2020
		VS	VS	()
32	D-BLAPL/5531/2024	STATE OF ODISHA TANU CHANDRA RATIE @ RATEI	DEVASHIS PANDA	// TITILAGARH /268 /2023
		VS	VS	()
33	D-BLAPL/5532/2024	STATE OF ODISHA BISWAJIT @ BUNU PATNAIK	ARIJEET MISHRA	// JEYPORE TOWN /5 /2024
		VS	VS	()
34	D-BLAPL/5535/2024	STATE OF ODISHA JIBAN @ JEEBAN KENDRUKA	ARIJEET MISHRA	// NARAYANPATNA /113 /2022
		VS	VS	()

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35	D-BLAPL/5539/2024	STATE OF ODISHA SAMIM ISLAM @ SAMIM SHAIKH VS	MANORANJAN DAS VS	// SPL.TASK FORCE /24 /2023 ()
36	D-BLAPL/5545/2024	STATE OF ODISHA LALITA MUDULIYAR VS	KISHORE KUMAR MISHRA VS	// SINGHADWAR PS /4 /2024 ()
37	D-BLAPL/5547/2024	STATE OF ODISHA BAPINA @ BANSIDHAR MOHANTY VS	PRATIK NAYAK VS	// SORO /72 /2024 ()
38	D-BLAPL/5548/2024	STATE OF ODISHA CHANDRAMANI PRADHAN VS	SURYA KANTA PRADHAN VS	// / /0 ()
39	D-BLAPL/5549/2024	STATE OF ODISHA KARIA @ RAKESH GUPTA VS	RAKESH KUMAR MALLICK VS	// INDUASTRIAL,NISA /24 /2010 ()
40	D-BLAPL/5555/2024	STATE OF ODISHA JESPAL SUTAR @ LUCKY VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /336 /2023 ()
41	D-BLAPL/5556/2024	STATE OF ODISHA SAGAR SAHOO @ SAGAR KUMAR SAHOO VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /336 /2023 ()
42	D-BLAPL/5559/2024	STATE OF ODISHA JAYADEV BEHERA VS	MOHENDRA KUMAR MOHAPATRO VS	// / /0 ()
43	D-BLAPL/5560/2024	STATE OF ODISHA PRADEEP KANHAR VS	SURYAKANTA DWIBEDI VS	// PHULBANI SADAR /12 /2024 ()
44	D-BLAPL/5562/2024	STATE OF ODISHA BIJAY SABAR VS	ASHOK DAS VS	// GAR BANDHA /88 /2023 ()
45	D-BLAPL/5571/2024	STATE OF ODISHA HARI CHANDRA GOLARI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// NANDAPUR /56 /2023 () //

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46	D-BLAPL/5575/2024	TUNA NAIK VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	BARGARH SADAR /296 /2023 () //
47	D-BLAPL/5577/2024	LALMOHAN SOREN VS STATE OF ODISHA	SK. ZAFARULLA VS	BAHALDA /130 /2023 () //
48	D-BLAPL/5579/2024	SAROJ KUMAR JAYASWAL VS STATE OF ODISHA	MAHES DAS VS	/ /0 () //
49	D-BLAPL/5580/2024	PURNA CHANDRA DAS @ BALIA VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	MANCHESWAR P.S. /32 /2024 () //
50	D-BLAPL/5584/2024	KUNA BARIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BUGUDA /447 /2023 () //
51	D-BLAPL/5585/2024	CHITTA RANJAN PRAHARAJ @ TRILOCHAN PRAHARAJ VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /156 /2012 () //
52	D-BLAPL/5588/2024	SUNITA NAHAK VS STATE OF ODISHA	SUJIT KUMAR PATTNAIK VS	/ /0 () //
53	D-BLAPL/5589/2024	MD. ZUNAID ALAM VS STATE OF ODISHA	ABHAS MOHANTY VS	BISRA /157 /2023 () //
54	D-BLAPL/5591/2024	FINA DAS @ JULU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	SOSO /40 /2019 () //
55	D-BLAPL/5592/2024	RABINDRANATH DAS VS STATE OF ODISHA	PARTHA SARATHI DAS VS	/ /0 () //
56	D-BLAPL/5594/2024	KALIA @ LALAT KUMAR PANDIT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TANGI (KHURDA) /503 /2023 () //
57	D-BLAPL/5606/2024	KANDARA SABAR	SUCHIT KUMAR NAYAK	PATTAPUR (DIGAPAHANDI) /331 /2021

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		VS	VS	()
58	D-BLAPL/5610/2024	STATE OF ODISHA GHULAM RASOOL	S.S.RAY (2)	// NCB BHUBANESWAR /4 /2022
		VS	VS	()
59	D-BLAPL/5615/2024	UNION OF INDIA (NCB) PABITRA KUMAR BEHERA	DAYANANDA MOHAPATRA	// LALBAG /294 /2020
		VS	VS	()
60	D-BLAPL/5616/2024	STATE OF ODISHA SANTOSH SAHOO @ DILU	GYANA RANJAN DHAL	// LAXMISAGAR P.S. /365 /2023
		VS	VS	()
61	D-BLAPL/5617/2024	STATE OF ODISHA MAHESWAR SWAIN	SUJIT KUMAR PATTNAIK	// BEGUNIAPADA /503 /2023
		VS	VS	()
62	D-CMAPL/7804/2024	STATE OF ODISHA DAMBARUDHAR MEHER	ADV.	//
		VS	VS	()
63	D-CMAPL/7933/2024	NIRANJAN SAHU BIRANGE MUNDA	ADV.	//
		VS	VS	()
64	D-CMAPL/7944/2024	NOORI MUNDA HIMANSU SEKHAR SWAIN	ADV.	//
		VS	VS	()
65	D-CMP/7815/2024	STATE OF ODISHA ABHIMANYU THATOI	GANESH PRASAD SAMAL	//
		VS	VS	()
66	D-CMP/7830/2024	SANATAN THATOI SAGARIKA DAS	MAHESWAR MOHANTY	//
		VS	VS	()
67	D-CMP/7844/2024	TUSHAR KANTI DAS SAGARIKA DAS	MAHESWAR MOHANTY	//
		VS	VS	()
68	D-CMP/7845/2024	ANJANA MOHANTY GURUCHARAN LENKA	GYANENDRA CHANDRA SWAIN	//
	CMP/132/2024	VS	VS	() CIVIL JUDGE (JD),KUJANG(Jagatsinghapur)

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69	D-CMP/7848/2024 CMP/133/2024	KHETRABASI SWAIN MRUGANKA SEKHAR CHHOTARAY VS BAIJAYANTI MANGARAJ	DEEPALI MAHAPATRA VS	CMA/0000107/2023 // CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CS/0000442/2023
70	D-CMP/7853/2024	PARBATI SAHOO VS PURNA CHANDRA SAHOO	SOUMYA RANJAN PATI VS	// 0 //
71	D-CMP/7876/2024	GOURI MEHER VS SUDAM MEHER	SOUMYA MISHRA VS	// 0 //
72	D-CMP/7915/2024	MANOJ KUMAR NAIK VS RAJNIKANTA SETH	PRASANTA KUMAR SATAPATHY VS	// 0 //
73	D-CMP/7999/2024	PRAVATI DAS VS MANAS RANJAN PATTNAIK	TRILOCHAN PANIGRAHI VS	// 0 //
74	D-CONTC/7785/2024	JOGENDRA BEHERA VS SUNIL KUMAR BANSAL, D.G OF POLICE, CUTTACK	ADV. VS	// 0 //
75	D-CONTC/7797/2024	CHANDRAMANI MISHRA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
76	D-CONTC/7801/2024	CHANDRAMANI MISHRA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
77	D-CONTC/7806/2024	KUMUDINI BEHERA VS JITENDRA KUMAR PATRA, O.A.S.	DR. BINODA KUMAR MISHRA VS	// 0 //
78	D-CONTC/7807/2024	RANJUKTA ACHARYA VS ARAVIND AGRAWAL,COMMISSIONER CUM SECRETARY,DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
79	D-CONTC/7810/2024	PRAFULLA CH. PANDA VS DR. BIJAYA KUMAR MOHAPATRA, DIRECTOR OF HEALTH SERVICES, ODISHA, BBSR.	SRIDHAR RATH VS	// 0 //

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80	D-CONTC/7811/2024	PRASANTA KUMAR BARIK VS SUDHANSHU SEKHAR MISHRA, SUPERINTENDENT, SCB MEDICAL COLLEGE AND HOSPITAL.	ADV. VS	// 0
81	D-CONTC/7820/2024	RAMSHANKAR KHAMARI VS CHITTARAJAN SAHU, DEPUTY DIRECTOR MINES, BOLANGIR CIRCLE	ADV. VS	// 0
82	D-CONTC/7827/2024	PANCHANAN MISHRA VS DEORANJAN KUMAR SINGH, ADDL. CHIEF SECY., HOME DEPT.	PRINCE PATNAIK VS	// 0
83	D-CONTC/7829/2024	SRIKAR MAHAPATRA VS ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT.	ADV. VS	// 0
84	D-CONTC/7833/2024	BINOD BIHARI SAHOO VS ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT.	ADV. VS	// 0
85	D-CONTC/7835/2024	RANGADHAR PANI VS ARABINDA AGRAWAL, SECY. TO GOVT., HIGHER EDUCATION DEPT.	ADV. VS	// 0
86	D-CONTC/7838/2024	SATYABRATA MOHANTY VS SATYABRAT SAHU, ADDL. CHIEF SECY., FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPTT.	ADV. VS	// 0
87	D-CONTC/7841/2024	SURYAKANTA RAY VS DEORANJAN KUMAR SINGH, I.A.S.	UMA CHARAN MISHRA VS	// 0
88	D-CONTC/7859/2024	ANISHA PATRA VS PURNA CHANDRA SETHY, D.E.O., MAYURBHANJ	ADV. VS	// 0
89	D-CONTC/7866/2024	NANDALAL BAG VS AGRAWAL AKSHAY SUNIL, I.A.S.	ADV. VS	// 0
90	D-CONTC/7868/2024	LILY SUJATA BAA VS ABHAYA KUMAR ,I.P.S.	ADV. VS	// 0
91	D-CONTC/7870/2024	JYOTI RANJAN MAHAPATRA	ADV.	//

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		VS	VS	0
92	D-CONTC/7873/2024	SATYABRATA SAHU, I.A.S. PRAMOD KUMAR PRADHAN	ADV.	//
		VS	VS	0
93	D-CONTC/7877/2024	ARAVIND AGARWAL, I.A.S. ASWINI MAHAKUL	BHABANI SHANKAR RAYAGURU	//
		VS	VS	0
94	D-CONTC/7879/2024	ANANTA KISHORE BEHERA, (IAAS) RASANANDA DIGAL	ADV.	//
		VS	VS	0
95	D-CONTC/7885/2024	BISHNUPADA SETHY, I.A.S. SUJIT KUMAR MAHANTA	ADV.	//
		VS	VS	0
96	D-CONTC/7903/2024	SANGRAM KESHORI SWAIN, SPECIAL SECY. TO GOVT., SC AND ST DEVELOPMENT DEPT. MAHESWAR BARIK	RAKESH NAYAK	//
		VS	VS	0
97	D-CONTC/7911/2024	NISHITA PUNAM BAGE, LAO AND COMPETENT AUTHORITY NIRUPAMA MOHANTY@JENA	ADV.	//
		VS	VS	0
98	D-CONTC/7913/2024	VINEET BHARDWAJ, COLLECTOR, CUTTACK CHINMAYA MALLICK	ADV.	//
		VS	VS	0
99	D-CONTC/7917/2024	ANU GARG, I.A.S. SREEPATI RANJAN DASH	ADV.	//
		VS	VS	0
100	D-CONTC/7922/2024	USHA PADHEE, I.A.S. ADITYA BHANJAN SAHOO	ADV.	//
		VS	VS	0
101	D-CONTC/7924/2024	USHA PADHEE, I.A.S. KANCHAN BEHERA	ADV.	//
		VS	VS	0
102	D-CONTC/7927/2024	S.ASWASTHY, I.A.S. JAYANTI DAS	ADV.	//
		VS	VS	0

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103	D-CONTC/7929/2024	S.ASWASTHY, I.A.S. KAUSHALYA MOHANTY VS	ADV. VS	// // 0
104	D-CONTC/7934/2024	S.ASWASTHY, I.A.S. SUBASINI MOHANTY VS	ADV. VS	// // 0
105	D-CONTC/7937/2024	S.ASWASTHY, I.A.S. GOPINATH SETHI VS	ADV VS	// // 0
106	D-CONTC/7941/2024	S.ASWASTHY, I.A.S. SATYABANDHU DAS VS	ADV VS	// // 0
107	D-CONTC/7949/2024	S.ASWASTHY, I.A.S. RABINARAYAN SETHY VS RAJA RANJIT BAL, OAS	PABITRA KUMAR BEHERA VS	// // 0
108	D-CONTC/7954/2024	ACHARI SATYABRATA MOHAPATRA VS ASWATHY S., I.A.S.	PRAFULLA KUMAR MOHAPATRA VS	// // 0
109	D-CONTC/7960/2024	MOHAMMAD ABID VS USHA PADHEE, PRINCIPAL SECY.,SKILL DEVELOP. AND TECHNICAL EDUCATION DEPTT.	ADV. VS	// // 0
110	D-CONTC/7964/2024	BISWANATH DASH VS BHABANI SHANKAR CHAYANI, DIRECTOR, HIGHER EDUCATION DEPTT.	ADV. VS	// // 0
111	D-CONTC/7968/2024	MANORAMA PANDA VS BHABANI SHANKAR CHAYANI,DIRECTOR, HIGHER EDUCATION DEPTT.	ADV. VS	// // 0
112	D-CONTC/7972/2024	MOHAMMAD IQBAL KHERANI VS BHABANI SHANKAR CHAYANI,DIRECTOR, HIGHER EDUCATION DEPTT	ADV. VS	// // 0
113	D-CONTC/7974/2024	RABINDRA KUMAR PRADHAN VS ASWATHY S., I.A.S.	ADV. VS	// // 0

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114	D-CONTC/7976/2024	BAIDYANATH MOHAPATRA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
115	D-CONTC/7978/2024	PRASANTA KUMAR DASH VS AMULYA KUMAR PRADHAN, DISTRICT PROJECT COORDINATOR, SAMAGRA SHIKSHA	ADV. VS	// 0 //
116	D-CONTC/7982/2024	MANAS RANJAN JENA VS SUSHANTA KUMAR DASH, I.A.S.	ADV. VS	// 0 //
117	D-CONTC/7995/2024	DRUBADALA TARINI VS PRASANNA KUMAR SAHOO, CHIEF ENGINEER(PMGSY), RURAL WORKS, BBSR	ADV. VS	// 0 //
118	D-CONTR/5517/2024 CONTR/7/2024	GANESH PRASAD KAR VS RABI NARAYAN BEHERA, IIC, GOVINDPUR P.S.	ADV. VS	//0 0 //
119	D-CRLA/5536/2024	BRUSHABHANU PODH VS STATE OF ODISHA	AKASH BHUYAN VS	LEPHRIPADA /132 /2020 0 //
120	D-CRLA/5561/2024	MAHADEV @ MAHADEB GHADAI VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	BHAWANIPATNA SADAR /62 /2023 0 //
121	D-CRLA/5572/2024	SAMEER BHUE VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BARGARH SADAR /239 /2022 0 //
122	D-CRLA/5609/2024	SANJAY PARIDA @ SANJI VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	KUJANGA /417 /2023 0 //
123	D-CRLA/5618/2024	RAJ @ RAJ KUMAR BANGULA VS STATE OF ODISHA	JAYADEBA BEHERA VS	PATNAGARH /222 /2016 0 //
124	D-CRLMA/5569/2024	BIJAY KULDEEP VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	SEMILLIGUDA /150 /2023 0 //
125	D-CRLMC/5490/2024	DROUPADI MALIK	GIRIJA SANKAR SAMAL	NAIKANI-DIHI /156 /2017

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		VS	VS	()
126	D-CRLMC/5501/2024	STATE OF ODISHA RAMESH CHANDRA MALIK	MANOJ KUMAR MALLICK	// AUL /127 /2017
		VS	VS	()
127	D-CRLMC/5503/2024 CRLMC/474/2024	STATE OF ORISSA JITENDRIYA BAGH @ BAGHA	ARIJEET MISHRA	// KORAPUT TOWN /291 /2022
		VS	VS	()
128	D-CRLMC/5514/2024	STATE OF ODISHA LINGARAJ PRADHAN @ LINGA	GANESH PRASAD SAMAL	// ADDL DISTRICT AND SESSIONS JUDGE, KORAPUT CT/0000013/2023
		VS	VS	()
129	D-CRLMC/5534/2024	STATE OF ODISHA NARAYAN NAIK	ADITI HOTA	// NIALI /61 /2003
		VS	VS	()
130	D-CRLMC/5542/2024	STATE OF ODISHA SUDARSHAN BISWAL	BRUNDABAN ROUT	// COLLIERY /2 /1998
		VS	VS	()
131	D-CRLMC/5553/2024	STATE OF ODISHA LALIT MOHAN MANGARAJ @ LALIT MANGARAJ	JYOTIRMAYA SAHOO	// RAJKANIKA /570 /2023
		VS	VS	()
132	D-CRLMC/5564/2024	STATE OF ODISHA DIGAMBAR @ DAMBABUDA MAJHI	DEBABRATA DASH	// BAIDYANATHPUR /24 /2023
		VS	VS	()
133	D-CRLMC/5568/2024	STATE OF ODISHA NARAYAN PANDA	KISHORE KUMAR MISHRA	// KEGAON /63 /2019
		VS	VS	()
134	D-CRLMC/5581/2024	STATE OF ODISHA BINAYINI BHAGAT	KISHORE KUMAR MISHRA	// SEA BEACH /86 /2010
		VS	VS	()
135	D-CRLMC/5586/2024	STATE OF ODISHA BINAYINI BHAGAT	BIBEKANANDA BHUYAN	// KHANDAGIRI P.S. /427 /2018
		VS	VS	()
136	D-CRLMC/5590/2024	STATE OF ODISHA BARUNA BEHERA	JYOTIRMAYA SAHOO	// RAMBHA (KHALLIKOTE) /768 /2023
		VS	VS	()
		STATE OF ODISHA ROHIT RAY	SATYABRATA DASH	// BADACHANA /190 /2015
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CRLMC/5595/2024	STATE OF ODISHA ARUN KUMAR NAIK VS BHAGABATI MAHAKUL	BHAWANI SANKAR PANIGRAHI VS	// //0 ()
138	D-CRLMC/5600/2024	PRAVAKAR DIKHIT VS STATE OF ODISHA	M/S. PRAVASH CH. JENA VS	SAHID NAGAR P.S. /100 /2004 () //
139	D-CRLMC/5602/2024	PRAMOD KUMAR PALEI@POLEI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NIMAPADA /309 /2023 () //
140	D-CRLMC/5605/2024	BISWODAYA MOHAPATRA VS STATE OF ODISHA	NIRANJAN PANDA VS	//0 () //
141	D-CRLMC/5613/2024	PRASANT KUMAR SAHOO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	POTTANGI /36 /2016 () //
142	D-CRLMC/5614/2024	S.BALAJI ACHARY VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BALLIGUDA /188 /2019 () //
143	D-CRLMC/5619/2024	RAGHUNATH PRADHAN VS PREMANANDA RAY	MANAS KUMAR CHAND VS	// () //
144	D-CRLMP/5500/2024	SANJAY KUMAR SAHOO VS STATE OF ODISHA	MIHIR KANTA RATH VS	//0 () //
145	D-CRLMP/5511/2024	BAIKUNTHA BHOI VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	//0 () //
146	D-CRLMP/5550/2024	KIRANBALA SAHU VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	//0 () //
147	D-CRLMP/5566/2024	UMAKANTA MOHANTY VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 () //

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148	D-CRLMP/5603/2024	KRUSHNA CHANDRA MALLICK VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //
149	D-CRLMP/5607/2024	SUKANT KUMAR TRIPATHY VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	//0 0 //
150	D-CRLREV/5526/2024	SARMISTHA RATH VS STATE OF ODISHA	BAMADEV BARAL VS	PARADEEP /110 /2014 0 //
151	D-CRLREV/5570/2024	BIJAYA KUMAR NAYAK VS STATE OF ODISHA	LAXMI NARAYAN PATEL VS	RAIKIA /6 /2019 0 //
152	D-CRP/7988/2024	RANKANATH KHANDEI VS SANTOSINI KHANDEI	AMITAV TRIPATHY VS	// 0 //
153	D-FAO/7786/2024 FAO/46/2024	SUPERINTENDENT ENGINEER (SE) (ELECTRICAL), TPCODL, PARADIP VS PRADIPTA KUMAR SAHOO @ BAPI SAHOO	LALIT KUMAR MAHARANA VS	// COMNR.FOR EMPLOYEES COMP./ASST.LABOUR EC/0000245/2021
154	D-FAO/7846/2024	SK KAMILUDDIN AHMED VS E DURGA RAO NAIDU	M/S. AJIT CHANDRA MOHAPATRA VS	// 0 //
155	D-MACA/7912/2024	MADHUSMITA SAMAL VS PRASANNA KUMAR MALLICK	ANANGA KUMAR OTTA VS	// 0 //
156	D-MACA/7966/2024	SANGITA DHAL VS SANDIP BAKSHI	SANTOSH KUMAR NANDA VS	// 0 //
157	D-MACA/8023/2024	M/S. NATIONAL INSURANCE CO. LTD. VS CHHABIRANI SINGHA ALIAS CHHABIRANI SETHI	BIBEKANANDA UDGATA VS	// 0 //
158	D-MACA/8024/2024	M/S. NATIONAL INSURANCE CO. LTD. VS SUSIL KUMAR PATEL	BIBEKANANDA UDGATA VS	// 0 //
159	D-MATA/7938/2024	BISWAJIT HOTA	SISIR KUMAR PUROHIT	//

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		VS	VS	0
160	D-MSA/7961/2024	SUBHASHREE PANDA ODISHA STATE HOUSING BOARD	DAYANANDA MOHAPATRA	//
		VS	VS	0
161	D-RPFAM/7860/2024	ASHOK KUMAR KAR RASHMI RANJAN PRADHAN	BALARAM NAYAK	//
		VS	VS	0
162	D-RPFAM/7871/2024	MAHESWATA SAHOO DEBASISH MISHRA	CHITTA RANJAN SAHU	//
		VS	VS	0
163	D-RSA/7790/2024	SUKHADA TRIPATHY SANDHYA RANI PARIDA	BRAHMANANDA TRIPATHY	//
		VS	VS	0
164	D-RSA/7795/2024	MAMATA MALLIK ANITA PRADHAN	SOUMYA MISHRA	//
		VS	VS	0
165	D-RSA/8026/2024	SUDESHNA BAG	SATYABADI MANTRY	//
		VS	VS	0
166	D-RVWPET/7869/2024	BISAYA KHADEL CHANDRAKANT PARUA	ADV.	//
		VS	VS	0
167	D-RVWPET/7886/2024	REGISTRAR, CIVIL COURTS, SONEPUR RAMESH CHANDRA SAMANTARAY	ADV.	//
		VS	VS	0
168	D-TRP(C)/7997/2024	THE DIRECTOR GENERAL (POLICE), ODISHA, CUTTACK SUJATA SAHU	SEPHALEE DAS	//
		VS	VS	0
169	D-TRPCRL/5492/2024	HEMANTA KUMAR SAHU MANAS KUMAR SWAIN	SATRUGHNA DASH (A)	//0
		VS	VS	0
170	D-WA/7849/2024	ASWIN KUMAR SAHU STATE OF ODISHA	MANOJA KUMAR KHUNTIA.A.G.A	//
		VS	VS	0

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171	D-WA/7898/2024	PURNIMA BINDHANI STATE OF ODISHA VS	SANGRAM JENA,A.G.A VS	// // 0
172	D-WA/7900/2024	MINARANI MOHANTY ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR VS	MANOJ KUMAR KHUNTIA VS	// // 0
173	D-WA/7921/2024	SUJAYA KUMAR DHIR STATE OF ODISHA VS	MANOJ KUMAR KHUNTIA, A.G.A. VS	// // 0
174	D-WA/7930/2024	TAPAN KUMAR SARANGI STATE OF ODISHA VS	PRASANNA KUMAR MOHANTY,A.S.C VS	// // 0
175	D-WA/7932/2024	BARADA PRASAD RATH SIPRA SETHY VS	NIHAL RATH VS	// // 0
176	D-WA/7980/2024	STATE OF ODISHA SOUMYA RANJAN BEHERA VS	PRANAB KUMAR GHOSE VS	// // 0
177	D-WP(C)/7787/2024	STATE OF ODISHA RAMESH PANIGRAHI VS	KSHIROD KUMAR SAHOO VS	// // 0
178	D-WP(C)/7788/2024	STATE OF ODISHA RAMESH PANIGRAHI VS	KSHIROD KUMAR SAHOO VS	// // 0
179	D-WP(C)/7789/2024	STATE OF ODISHA ASHOK KUMAR TRIPATHY VS	ASHOK KUMAR MOHAPATRA VS	// // 0
180	D-WP(C)/7791/2024	THE TAHASILDAR, BBSR DAMAYANTI SWAIN VS	BHABANI SANKAR MISHRA VS	// // 0
181	D-WP(C)/7792/2024	STATE OF ORISSA ABHIRAM SWAIN VS	BANSHIDHAR SATAPATHY VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/7793/2024	KAILASH CHANDRA PALLAU VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
183	D-WP(C)/7794/2024	BRAJARANI RATH VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
184	D-WP(C)/7796/2024	KUNTALA KUMARI SWAIN VS UCO BANK, KOLKATA	PRAFULLA KUMAR SAHOO VS	// 0 //
185	D-WP(C)/7798/2024	HEMANTA CHANDRA KAR VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
186	D-WP(C)/7799/2024	AKSHYA KUMAR NANDA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
187	D-WP(C)/7800/2024	KRUSHNA NARAYAN KAMILA VS GENERAL MANAGER, REPCO HOME FINANCE LTD., CHENNAI	NIRANJAN PANDA VS	// 0 //
188	D-WP(C)/7802/2024	LAXMIDHAR MAHARANA VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
189	D-WP(C)/7803/2024	SNIGDHARANI SUNA VS STATE OF ODISHA	UMESH CHANDRA DORA VS	// 0 //
190	D-WP(C)/7805/2024	RABINDRA SAHOO VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
191	D-WP(C)/7808/2024	ASIT RANJAN JENA VS STATE OF ORISSA	AGASTI KANUNGO VS	// 0 //
192	D-WP(C)/7809/2024 WP(C)/3875/2024	DEBASISH JENA VS UNION OF INDIA	TANMAY MISHRA VS	// 0 //
193	D-WP(C)/7812/2024	AJAYA KUMAR SAHU	LAMBODAR PRADHAN	//

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	WP(C)/3925/2024	VS THE TAHASILDAR, MAHAKALAPARA	VS	0 //
194	D-WP(C)/7813/2024	ASHOK MISTRI	LAMBODAR PRADHAN	//
	WP(C)/3928/2024	VS THE TAHASILDAR, MAHAKALAPARA	VS	0 //
195	D-WP(C)/7814/2024	ARUNA KUMAR NAYAK VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
196	D-WP(C)/7816/2024	PREMANANDA DAS	LAMBODAR PRADHAN	//
	WP(C)/3901/2024	VS THE TAHASILDAR, MAHAKALAPARA	VS	0 //
197	D-WP(C)/7817/2024	RAMA CHANDRA MARTHA VS DEPT. OF HIGHER EDUCATION, BBSR	DR. BINODA KUMAR MISHRA VS	// 0 //
198	D-WP(C)/7818/2024	PRADIP KUMAR SAHU VS STATE OF ODISHA	PRABIR KUMAR RAY VS	// 0 //
199	D-WP(C)/7819/2024	AJAY KUMAR DAS	LAMBODAR PRADHAN	//
	WP(C)/3922/2024	VS THE TAHASILDAR, MAHAKALAPARA	VS	0 //
200	D-WP(C)/7821/2024	BIREN BAIDYA	LAMBODAR PRADHAN	//
	WP(C)/3931/2024	VS THE TAHASILDAR, MAHAKALAPARA	VS	0 //
201	D-WP(C)/7822/2024	KUMUDINI SAHOO VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// 0 //
202	D-WP(C)/7823/2024	GIRISH CHANDRA MOHANTY VS DEPT. OF HIGHER EDUCATION, BBSR	DR. BINODA KUMAR MISHRA VS	// 0 //
203	D-WP(C)/7824/2024	BOMMINAYANI RAGHU RAM	BIDYALOK MOHAPATRA	//
	WP(C)/3866/2024	VS DEPUTY DIRECTOR OF MINES, JEYPORE CIRCLE, KORAPUT	VS	0 //
204	D-WP(C)/7825/2024	DR. BAIRAGI CHARAN BISWAL VS	DR. BINODA KUMAR MISHRA VS	// 0

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205	D-WP(C)/7826/2024	DEPT. OF HIGHER EDUCATION, BBSR M/S SHREE BRUNDABATI ENTERPRISES, CUTTACK VS	SUDEEP KUMAR SARANGI VS	// // 0
206	D-WP(C)/7828/2024	ICICI BANK, VADODARA, GUJURAT PRADIP KUMAR MAHANA VS	DR. BINODA KUMAR MISHRA VS	// // 0
207	D-WP(C)/7831/2024	DEPT. OF HIGHER EDUCATION, BBSR LIFE INSTITUTE OF GASTROENTEROLOGY AND GYANAECOLOGY, POTAPOKHARI, CUTTACK	UMAKANTA MISHRA VS	// // 0
208	D-WP(C)/7832/2024	STATE OF ODISHA SATYABRAT SWAIN VS	DR. BINODA KUMAR MISHRA VS	// // 0
209	D-WP(C)/7834/2024	DEPT. OF HIGHER EDUCATION, BBSR KESHAB CHANDRA DALAI VS	TUSHAR KANTA NAYAK VS	// // 0
210	D-WP(C)/7836/2024	STATE OF ODISHA SUKANT KUMAR KHUNTIA VS	BAMADEV BARAL VS	// // 0
211	D-WP(C)/7837/2024	THE OFFICIAL LIQUIDATOR, OTM LTD., CUTTACK ABHAYA KUMAR BISWAL VS	DR. BINODA KUMAR MISHRA VS	// // 0
212	D-WP(C)/7839/2024	DEPT. OF HIGHER EDUCATION, BBSR BHAGYADHAR DHAL VS	PRAMODA KUMAR DASH VS	// // 0
213	D-WP(C)/7842/2024	STATE OF ODISHA ASHWINI BALLAV GOSWAMI VS	JYOTIRMAY GUPTA VS	// // 0
214	D-WP(C)/7843/2024 WP(C)/3888/2024	STATE OF ODISHA VA TECH WABAG LTD., CHENNAI VS	SOUMYA MISHRA VS	// // 0
215	D-WP(C)/7847/2024	STEEL AUTHORITY OF INDIA, ROURKELA GADADHAR MISHRA VS STATE OF ODISHA	LAKSHMAN MISHRA VS	// // 0 //

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216	D-WP(C)/7850/2024	BHAKTI VICHAR BISHNU MAHARAJ VS THE ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION, GANJAM	BISWA RANJAN DAS VS	// 0 //
217	D-WP(C)/7851/2024	AKSHAYA KUMAR SAHOO @ AKHAYA KR. SAHOO VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
218	D-WP(C)/7852/2024	STHITIPRANGYA SATPATHY VS BASUDEV MOHAPATRA	KISHORE KUMAR MISHRA VS	// 0 //
219	D-WP(C)/7854/2024	SANTOSH KUMAR BARAL VS THE COLLECTOR, CUTTACK	BIKRAM KESHARI BAL VS	// 0 //
220	D-WP(C)/7855/2024	KAMALAKANTA PATI VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
221	D-WP(C)/7856/2024	NATABAR JENA VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
222	D-WP(C)/7857/2024	KARISMA KHUNTIA VS COMMISSIONER OF CT AND GST, CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
223	D-WP(C)/7858/2024	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
224	D-WP(C)/7861/2024	DR. SUMANTA KUMAR GIRI VS STATE OF ODISHA	RAJIV KUMAR MAHANTA VS	// 0 //
225	D-WP(C)/7862/2024	RAMA CHANDRA MEHER VS STATE OF ODISHA	SUBHRANSU SEKHAR PATRA VS	// 0 //
226	D-WP(C)/7863/2024	SIMANCHAL PANDA VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	// 0 //
227	D-WP(C)/7864/2024	SAISTA PARWIN	AFRAAZ SUHAIL	//

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	WP(C)/3891/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/7865/2024	CHANDRABHANU PRADHAN VS STATE OF ODISHA	SUBHRANSU SEKHAR PATRA VS	// 0 //
229	D-WP(C)/7867/2024	THAKUR CHARAN MAJHI VS STATE OF ODISHA	SUBHRANSU SEKHAR PATRA VS	// 0 //
230	D-WP(C)/7872/2024	MITU SAHU VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
231	D-WP(C)/7874/2024 WP(C)/3927/2024	DHANANJAYA BADATYA VS STATE OF ODISHA	MITU KUMAR BISWAL VS	// 0 //
232	D-WP(C)/7875/2024	CHUDAMANI PRADHAN VS STATE OF ODISHA	SUBHRANSU SEKHAR PATRA VS	// 0 //
233	D-WP(C)/7878/2024	BIDYULATA DASH VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY (1) VS	// 0 //
234	D-WP(C)/7880/2024	SUDHAKAR TRIPATHY VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
235	D-WP(C)/7881/2024	SANGRAM KESHARI NAYAK VS STATE OF ODISHA	UMAKANT SAHOO VS	// 0 //
236	D-WP(C)/7882/2024	M/S MEGA MARKETING, KHORDHA VS THE CHIEF COMMNR. CT AND GST, CUTTACK	KANANBALA ROY CHOUDHURY VS	// 0 //
237	D-WP(C)/7883/2024	SHRIDHAR BEHERA VS STATE OF ODISHA	SUBHAM SHARMA VS	// 0 //
238	D-WP(C)/7884/2024	KISHORE KUMAR ROUT VS	PARESH KUMAR MOHANTY VS	// 0

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239	D-WP(C)/7887/2024	STATE OF ODISHA MARKANDA SETH VS	SUKANTA KUMAR MISHRA VS	// // 0
240	D-WP(C)/7888/2024	STATE OF ODISHA SUDHANSHU SEKHAR JENA VS	UMESH CHANDRA MOHANTY VS	// // 0
241	D-WP(C)/7889/2024	ORISSA LIFT IRIGATION CORP. LTD., GOVT. OF ODISHA, BBSR DIBYABHARATI NAYAK @ MAHAPATRA VS	SRIDHAR RATH VS	// // 0
242	D-WP(C)/7890/2024	STATE OF ODISHA KALPANA KHOSLA VS	SUKANTA KUMAR MISHRA VS	// // 0
243	D-WP(C)/7892/2024	STATE OF ODISHA RAMESH CHANDRA ROUT VS	AKSHAYA KUMAR PANDEY VS	// // 0
244	D-WP(C)/7893/2024	STATE OF ODISHA ANNADA SAMAL VS	MAHENDRA KUMAR SAHOO VS	// // 0
245	D-WP(C)/7894/2024	STATE OF ODISHA M/S. MAA BHAVANI ENGINEERING, KALAHANDI VS	PRABODHA CHANDRA NAYAK VS	// // 0
246	D-WP(C)/7895/2024	STATE OF ODISHA KSHIROD KUMAR ROUT VS	AKSHAYA KUMAR PANDEY VS	// // 0
247	D-WP(C)/7896/2024	STATE OF ODISHA GANDHARB SAMAL VS	MAHENDRA KUMAR SAHOO VS	// // 0
248	D-WP(C)/7897/2024	STATE OF ODISHA JNANARANJAN KAR VS	MAHENDRA KUMAR SAHOO VS	// // 0
249	D-WP(C)/7899/2024	STATE OF ODISHA NIRUPAMA DEI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// // 0 //

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250	D-WP(C)/7901/2024	RABINDRANATH SAMAL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
251	D-WP(C)/7902/2024	RANJAN KUMAR SAMAL VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
252	D-WP(C)/7904/2024 WP(C)/3916/2024	KUNAL CHANDRA DASH VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //
253	D-WP(C)/7905/2024	PARIJAT PANDA VS COMMNR. RAIL COORDINATION AND SPECIAL SECY. TO GOVT.BBSR	SUSHANTA KUMAR JOSHI VS	// 0 //
254	D-WP(C)/7906/2024	CHANDRAMANI BAG VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
255	D-WP(C)/7907/2024	KANHU CHARAN SINGHNINA VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
256	D-WP(C)/7908/2024	MANJULA PANDA VS COMMNR. RAIL COORDINATOR AND SPECIAL SECY. TO GOVT. BBSR	SUSHANTA KUMAR JOSHI VS	// 0 //
257	D-WP(C)/7909/2024	PARESH KUMAR NAYAK VS STATE OF ODISHA	SHAKTIDHAR MISHRA VS	// 0 //
258	D-WP(C)/7910/2024	SUBHADRA BEMAL VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
259	D-WP(C)/7914/2024	SRIKANTA KUMAR SAHOO VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	// 0 //
260	D-WP(C)/7916/2024	BOMMINAYANI RAGHU RAM VS DEPUTY DIRECTOR OF MINES, JEYPORE CIRCLE, KORAPUT	BIDYALOK MOHAPATRA VS	// 0 //
261	D-WP(C)/7918/2024	SANJIB KUMAR BAG	SUBHRANSU BHUSAN MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
262	D-WP(C)/7919/2024	MUKTI COLLEGE OF NURSING, PURI	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
263	D-WP(C)/7920/2024	SADHU PUKIA	DILLIP RAY	//
		VS	VS	0
		STATE OF ODISHA		//
264	D-WP(C)/7923/2024	CHANDRASEKHAR JENA	ANJAN KUMAR BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/7925/2024	SUSANTA KUMAR PRADHAN	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
266	D-WP(C)/7926/2024	PABANA PATRA	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
267	D-WP(C)/7928/2024	CHANDRADHWAJ HANS	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
268	D-WP(C)/7931/2024	SANTOSH THAKUR	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/7935/2024	RAJESWAR BAG	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/7936/2024	GHASI PORAJA	DILLIP RAY	//
		VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/7939/2024	BAISAKHU HARIJAN	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
272	D-WP(C)/7940/2024	LAXMI SUNA	DILLIP RAY	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/7942/2024	STATE OF ODISHA SAMIM SAHADAT VS	ANUP NARAYAN MOHANTY VS	// // 0
274	D-WP(C)/7943/2024	THE COMMNR., COMMERCIAL TAX AND GST, CUTTACK MANDHAR BENUA VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
275	D-WP(C)/7945/2024	STATE OF ODISHA DHANA JANI VS	PRASANNA KUMAR PATRA VS	// // 0
276	D-WP(C)/7946/2024	STATE OF ODISHA DRONA NAIK VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
277	D-WP(C)/7947/2024	STATE OF ODISHA DHOBA BADATYA VS	LAMBODAR ACHARI VS	// // 0
278	D-WP(C)/7948/2024	THE DIVISIONAL MANAGER, LIC OF INDIA, GANJAM JAGABANDHU PORAJA VS	DILLIP RAY VS	// // 0
279	D-WP(C)/7950/2024	STATE OF ODISHA MANOJ KUMAR PATTNAIK @ MANOJ PATTNAIK VS	SIDHARTH PRASAD DAS VS	// // 0
280	D-WP(C)/7951/2024	BAR COUNCIL OF INDIA, NEW DELHI SIBA MAJHI VS	DILLIP RAY VS	// // 0
281	D-WP(C)/7952/2024	STATE OF ODISHA BRHMA NANDA PARIDA VS	LINGARAJ SARANGI VS	// // 0
282	D-WP(C)/7953/2024	STATE OF ODISHA KAMULU PORAJA VS	DILLIP RAY VS	// // 0
283	D-WP(C)/7955/2024	STATE OF ODISHA PRASANNA KUMAR PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/7956/2024	TOPAKULA DAMBURUA VS STATE OF ODISHA	DILLIP RAY VS	// 0 //
285	D-WP(C)/7957/2024	GYANA RANJAN SAHU VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
286	D-WP(C)/7958/2024	SISIR KUMAR MOHANTY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
287	D-WP(C)/7959/2024	CHANDALA PORAJA VS STATE OF ODISHA	DILLIP RAY VS	// 0 //
288	D-WP(C)/7962/2024	BISHNU PRASAD RATH VS COMMNR. OF CT AND GST, CUTTACK	SANDEEP RATH VS	// 0 //
289	D-WP(C)/7963/2024	TOPAKULA SOMESH VS STATE OF ODISHA	DILLIP RAY VS	// 0 //
290	D-WP(C)/7965/2024	CHOLU PORAJA VS STATE OF ODISHA	DILLIP RAY VS	// 0 //
291	D-WP(C)/7967/2024	RAJU JANI VS STATE OF ODISHA	DILLIP RAY VS	// 0 //
292	D-WP(C)/7969/2024	HARIHAR MARTHA VS STATE OF ODISHA	SADASIVA PATRA VS	// 0 //
293	D-WP(C)/7970/2024	DAYA BADANAYAK VS STATE OF ODISHA	DILLIP RAY VS	// 0 //
294	D-WP(C)/7971/2024	G.JAGA RAO VS STATE BANK OF INDIA, BBSR	SADASIVA PATRA VS	// 0 //
295	D-WP(C)/7973/2024	A.K. PROPERTIES PVT. LTD. W.B	PRABODHA CHANDRA NAYAK	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	D-WP(C)/7975/2024	A.K. PROPERTIES PVT. LTD. W.B	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/7977/2024	A.K. PROPERTIES PVT. LTD. W.B	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
298	D-WP(C)/7979/2024	A.K. PROPERTIES PVT. LTD. W.B	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
299	D-WP(C)/7981/2024	MURALIDHAR BEHERA	UMAKANT SAHOO	//
		VS	VS	0
		APPELLATE AUTHORITY CUM D.G.M AND CIRCLE DEVELOPMENT OFFICER, S.B.I., BBSR		//
300	D-WP(C)/7983/2024	KISHAN KUMAR MALLIK	AMBIKA PRASAD RAY	//
		VS	VS	0
		SUB-COLLECTOR, KENDRAPARA		//
301	D-WP(C)/7984/2024	DAMBARUDHAR MAHANTA	LALITENDU BHUYAN	//
		VS	VS	0
		THE GENERAL MANAGER, SBI, MUMBAI		//
302	D-WP(C)/7985/2024	BARSA NAYAK	AMITAV TRIPATHY	//
		VS	VS	0
		RAMESH NAYAK		//
303	D-WP(C)/7986/2024	RAJKISHORE PATRA	BAIDHAR SAHOO	//
		VS	VS	0
		REGISTRAR COOPERATIVE SOCIETIES, BBSR		//
304	D-WP(C)/7987/2024	KANDARPA PRADHAN	SANTOSH KUMAR NANDA	//
		VS	VS	0
		UNION OF INDIA		//
305	D-WP(C)/7989/2024	GEETANJALI MAJHI	SASWATI MOHAPATRA	//
		VS	VS	0
		THE REGISTRAR GENERAL, ORISSA HIGH COURT, CUTTACK		//
306	D-WP(C)/7990/2024	SUBASH CHANDRA PANDA	RABI NARAYAN BEHERA	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-WP(C)/7991/2024	SECY. ODISHA STATE HOUSING BOARD, BBSR BISWAMBAR BEHERA VS STATE OF ODISHA	HIMANSU SEKHAR DEO VS	// // 0 //
308	D-WP(C)/7992/2024	AKURA ROURAY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
309	D-WP(C)/7993/2024	SWADESH BUSINESS SOLUTION PVT. LTD. BBSR VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
310	D-WP(C)/7994/2024	SRIKANTA KUMAR DAS VS CHAIRMAN CUM M.D., ORISSA STATE ROAD TRANSPORT CORP., BBSR	SHASHI BHUSAN JENA VS	// 0 //
311	D-WP(C)/7996/2024	NALINI KUMAR MOHANTY VS BSE, CUTTACK	SAMEER KUMAR DAS VS	// 0 //
312	D-WP(C)/7998/2024	SRUJAN SAHU VS REGISTRAR, BIRTHS AND DEATHS, CUTTACK	CHANDRA MADHAB SINGH VS	// 0 //
313	D-WP(C)/8000/2024	DR. JASOBANTA BEHERA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	// 0 //
314	D-WP(C)/8001/2024	PRASAN KUMAR MAHARANA VS STATE OF ODISHA	BIKASH MISHRA VS	// 0 //
315	D-WP(C)/8002/2024	ABHISEK SAHOO VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //
316	D-WP(C)/8003/2024	DR. SANTANU SENGUPTA VS ADDL. SECY. TO THE CHANCELLOR, VSSUT, SAMBALPUR	NIHAL RATH VS	// 0 //
317	D-WP(C)/8004/2024	MOHAN CHARAN SWAIN VS THE STATE OF ODISHA	MANAS DAS BURMA VS	// 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-WP(C)/8005/2024	DANDAPANI PANIGRAHI VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
319	D-WP(C)/8006/2024	JOGENDRA SAHU VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	// 0 //
320	D-WP(C)/8007/2024	ARUNA KUMAR DHIRA VS REGISTRAR CO OPERATIVE SOCIETIES, BBSR	GOKULANANDA SAHU VS	// 0 //
321	D-WP(C)/8008/2024	PRAKASH CHANDRA SAHOO VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
322	D-WP(C)/8009/2024	CHAKRADHAR BARIK VS VICE CHANCELLOR, UTKAL UNIVERSITY, BBSR	SAUBHAGYA KUMAR SAMAL VS	// 0 //
323	D-WP(C)/8010/2024	SACHINDRA CHANDRA PADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
324	D-WP(C)/8011/2024	BIPINA BIHARI SADANGI VS REGISTRAR CO OPERATIVE SOCIETIES, BBSR	GOKULANANDA SAHU VS	// 0 //
325	D-WP(C)/8012/2024	SURYA KANTI PATRA VS STATE OF ODISHA	MONALISA GHOSH VS	// 0 //
326	D-WP(C)/8013/2024	KANHU CHARAN BEHERA VS STATE OF ODISHA	HIMANSU SEKHAR DEO VS	// 0 //
327	D-WP(C)/8014/2024	MANORANJAN TRIPATHY VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
328	D-WP(C)/8015/2024	UTKAL KESHARI MOHAPATRA VS COMMISSIONER OF CT AND GST, CUTTACK	ANUP NARAYAN MOHANTY VS	// 0 //
329	D-WP(C)/8016/2024	BRUNDABAN BIHARI MISHRA	PREMANANDA MOHANTY	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	D-WP(C)/8017/2024	ANKIT MOHANTY	ADITYA KUMAR PATANAİK	//
		VS	VS	0
		VICE CHANCELLOR, FAKIR MOHAN UNIVERSITY, BALASORE		//
331	D-WP(C)/8018/2024	PARAMANANDA RATH	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
332	D-WP(C)/8019/2024	HAREKRUSHNA KAR	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
333	D-WP(C)/8020/2024	SANATAN SAHU	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/8021/2024	JAGABANDHU GHASI @ NAG	JIBARDHAN MENDALI	//
		VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/8022/2024	JAGABANDHU GHASI @ NAG	JIBARDHAN MENDALI	//
		VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/8025/2024	JAGABANDHU GHASI @ NAG	JIBARDHAN MENDALI	//
		VS	VS	0
		STATE OF ODISHA		//
337	D-WP(C)/8027/2024	JAGABANDHU GHASI @ NAG	JIBARDHAN MENDALI	//
		VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/8028/2024	MANAS RANJAN DASH	ASHIS KUMAR MISHRA	//
		VS	VS	0
		THE STATE OF ODISHA		//
339	D-WP(C)/8029/2024	MANAS KUMAR NAYAK	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
		ICICI BANK LTD. JAJPUR		//
340	D-WP(C)/8030/2024	SUDARSAN BHATTA	LAXMI NARAYAN PATEL	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-WP(C)/8031/2024	STATE OF ODISHA SABITRI MOHANTY VS	KUNJA SUNDAR DAS VS	// // ()
342	D-WPCRL/5520/2024	STATE OF ODISHA PRADEEP KUMAR DAS VS	NIRANJAN LENKA VS	// //0 ()
343	D-ABLAPL/5451/2024	STATE OF ODISHA ABDULLAH HUSSENMEAR ABDULLAH @ ABDULLAH @ H M ABDULLAH VS	JYOTIRMAYA SAHOO VS	// JANKIA P.S. /73 /2024 ()
344	D-ABLAPL/5453/2024	STATE OF ODISHA SIDHANT PRADHAN @ NAYAK VS	DEBA KUMAR RATH VS	// LAXMISAGAR P.S. /365 /2023 ()
345	D-ABLAPL/5454/2024	STATE OF ODISHA CHANDAN HARIJAN VS	PREMRAJ GOUDA VS	// JHARIGAM /82 /2023 ()
346	D-ABLAPL/5455/2024	STATE OF ODISHA BINOD BIHARI BISOYI VS	KURESH PRASAD DASH VS	// KABISURYANAGAR /540 /2023 ()
347	D-ABLAPL/5456/2024	STATE OF ODISHA GANANATH BEHERA VS	SUKANTA KUMAR NAYAK (2) VS	// BONTH /28 /2024 ()
348	D-ABLAPL/5458/2024	STATE OF ODISHA MANAS RANJAN SWAIN VS	SUNIL KUMAR PANDA VS	// MOTANGA /32 /2024 ()
349	D-ABLAPL/5459/2024	STATE OF ODISHA HARSA SAHOO VS	PANCHANAN PANIGRAHI VS	// TUMUSINGA /33 /2024 ()
350	D-ABLAPL/5461/2024	STATE OF ODISHA UGRASEN SWAIN VS	SUNIL KUMAR PANDA VS	// DHENKANAL TOWN /122 /2024 ()
351	D-ABLAPL/5463/2024	STATE OF ODISHA MIHIR RANJAN MOHANTY VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// PARADEEP MODEL /42 /2024 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-ABLAPL/5464/2024	BANI @ BANITA NAYAK VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	KONARK /20 /2023 () //
353	D-ABLAPL/5466/2024	IMTAYAJ KHAN VS STATE OF ODISHA	RABINDRA NATH PANDA VS	BIRMITRAPUR /62 /2024 () //
354	D-ABLAPL/5467/2024	SWAPNA RANI MOHANTY VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	PARADEEP MODEL /42 /2024 () //
355	D-ABLAPL/5468/2024	KEDAR MAJHI VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	/ /0 () //
356	D-ABLAPL/5469/2024	PRASANT KUMAR MOHANTY @ CHUAPUA VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	PLANTSITE /309 /2023 () //
357	D-ABLAPL/5470/2024	BISU @ BISWANATH MOHAPATRA VS STATE OF ODISHA	DEVASHIS PANDA VS	LINGARAJ P.S. /22 /2024 () //
358	D-ABLAPL/5474/2024	GURUCHARAN MOHANTA VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BETNOTI /273 /2023 () //
359	D-ABLAPL/5475/2024	MUKESH BARIK VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	TITILAGARH /219 /2020 () //
360	D-ABLAPL/5477/2024	JULSED SAHA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 () //
361	D-ABLAPL/5479/2024	MUKSED SAHA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 () //
362	D-ABLAPL/5480/2024	MOHOMMAD ITAHAR @ M.D. ITAHAR @ BULU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BAGHAMARI /15 /2021 () //
363	D-ABLAPL/5481/2024	MOHOMMAD ITAHAR @ M.D. ITAHAR @ BULU	AMLAN SHAKTI PAUL	KHURDA P.S. /25 /2019

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	D-ABLAPL/5483/2024	STATE OF ODISHA KINU @ SK. KUDURAT	AMLAN SHAKTI PAUL	// JANKIA P.S. /73 /2024
		VS	VS	()
365	D-ABLAPL/5484/2024	STATE OF ODISHA BIJAY NAYAK @ GANDU	SUBHRAJIT SAHOO	// KHANDAGIRI P.S. /78 /2024
		VS	VS	()
366	D-ABLAPL/5485/2024	STATE OF ODISHA BRAHMACHARI PRADHAN	AMLAN SHAKTI PAUL	// BEGUNIA P.S. /58 /2024
		VS	VS	()
367	D-ABLAPL/5488/2024	STATE OF ODISHA DEV KARAN DALAI	SUBHRAJIT SAHOO	// KHANDAGIRI P.S. /60 /2024
		VS	VS	()
368	D-ABLAPL/5489/2024	STATE OF ODISHA DEBASHREE MOHANTY	PRASHANTA KUMAR NAYAK	// BHADRAK TOWN /265 /2022
		VS	VS	()
369	D-ABLAPL/5491/2024	STATE OF ODISHA ANI @ BASANT KUMAR PRADHAN	ASHOK KUMAR JENA	// TANGI /37 /2024
		VS	VS	()
370	D-ABLAPL/5494/2024	STATE OF ODISHA ROJA REDDY	AKSHAYA KUMAR SUBUDHI	// INFOCITY PS /440 /2023
		VS	VS	()
371	D-ABLAPL/5495/2024	STATE OF ODISHA SUSIL KUMAR KHOJI	BIPIN KUMAR NAYAK	// KHANDAGIRI P.S. /519 /2023
		VS	VS	()
372	D-ABLAPL/5497/2024	STATE OF ODISHA BIBEK @ BIBEKANANDA PRATIHARI	CHEERA RANJAN SATAPATHY	// BIRIDI PS /70 /2024
		VS	VS	()
373	D-ABLAPL/5498/2024	STATE OF ODISHA JAGAN MAITY	SATYA NARAYAN MISHRA (4)	// MARINE CHUDAMANI /4 /2024
		VS	VS	()
374	D-ABLAPL/5504/2024	STATE OF ODISHA SURYAKANTA BEHERA	MAMATA MISHRA	// KALIMELA /47 /2024
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-ABLAPL/5505/2024	STATE OF ODISHA GITANJALI NAYAK VS	SATYA NARAYAN MISHRA (4) VS	// BASUDEVPUR /86 /2024 ()
376	D-ABLAPL/5512/2024	STATE OF ODISHA UPENDRA SHARMA VS	ARIJEET MISHRA VS	// //0 ()
377	D-ABLAPL/5513/2024	STATE OF ODISHA PURNA CHANDRA PARIDA @ KALIA VS	DR. BINODA KUMAR MISHRA VS	// BASTA /42 /2023 ()
378	D-ABLAPL/5515/2024	STATE OF ODISHA KUNI @ RAJESH ROSHAN MISHRA VS	BISHWARANJAN SAHU VS	// BANKI /63 /2024 ()
379	D-ABLAPL/5518/2024	STATE OF ODISHA BHIMASEN SAHU VS	UNMESH CHANDRA JENA VS	// TIHIDI /83 /2023 ()
380	D-ABLAPL/5522/2024	STATE OF ODISHA MUKU @ SURYAMANI MAJHI VS	BIRAJA PRASAD NANDA VS	// GOPALPRASAD /332 /2023 ()
381	D-ABLAPL/5523/2024	STATE OF ODISHA HINA @ GOBARDHAN NAIK VS	BIRAJA PRASAD NANDA VS	// BIKRAMPUR FCI /32 /2023 ()
382	D-ABLAPL/5525/2024	STATE OF ODISHA ABINASH MAHAPATRA VS	DIPANKAR ACHARYA VS	// MAHILA P.S.(BBSR) /18 /2024 ()
383	D-ABLAPL/5527/2024	STATE OF ODISHA CHHOTU @ SK. AZIT VS	PRAKASH KUMAR MISHRA VS	// BANARAPAL /21 /2024 ()
384	D-ABLAPL/5528/2024	STATE OF ODISHA NANDINI NAYAK VS	BIDESHI KUMAR GHADEI VS	// MAHILA P.S. BUXIBAZAR /23 /2024 ()
385	D-ABLAPL/5533/2024	STATE OF ODISHA KALIA SAHOO VS STATE OF ODISHA	ADITI HOTA VS	// N.T.P.C. /28 /2024 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-ABLAPL/5537/2024	RAJESH PODH VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	KESINGA /297 /2023 () //
387	D-ABLAPL/5538/2024	BALARAM GOUDA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	MUNIGUDA /99 /2019 () //
388	D-ABLAPL/5540/2024	SK MD IBRAHIM@ SK MOHAMMAD EBRAHIM VS STATE OF ODISHA	SIDHARTHA DAS VS	NISCHINTAKOILI /50 /2023 () //
389	D-ABLAPL/5541/2024	LOKANATH MAHAPATRA VS STATE OF ODISHA	VIVEKANAND JENA VS	KASHIPUR /7 /2024 () //
390	D-ABLAPL/5543/2024	GYAN ROUT@ GYANA RANJANA ROUT VS STATE OF ODISHA	CHITTA RANJAN DAS VS	ODAGAON /65 /2024 () //
391	D-ABLAPL/5544/2024	SRUSTIDHAR JENA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BASTA /125 /2023 () //
392	D-ABLAPL/5546/2024	MANAS KUMAR SETHI VS STATE OF ODISHA	VIVEKANAND JENA VS	SIMULIA /81 /2021 () //
393	D-ABLAPL/5551/2024	BIJAYA KUMAR BARAL VS STATE OF ODISHA	ADWITIYA SATPATHY VS	MAHANGA /5 /2021 () //
394	D-ABLAPL/5552/2024	ARUNA PATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	SHERAGADA /265 /2022 () //
395	D-ABLAPL/5554/2024	PRATOSH SENAPATI VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	SATYABADI /24 /2022 () //
396	D-ABLAPL/5557/2024	SIYARAM SHARMA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	/ /0 () //
397	D-ABLAPL/5558/2024	PARESH DHARUA @ MISTRI	SURYAKANTA DWIBEDI	KANTAMAL /57 /2023

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		VS	VS	()
		STATE OF ODISHA		//
398	D-ABLAPL/5563/2024	ASHOK MALLIK	AMARENDRA MALLIK	BARI /287 /2019
		VS	VS	()
		STATE OF ODISHA		//
399	D-ABLAPL/5565/2024	PRAMOD BEHURA	MANORANJAN MISHRA	RAJNAGAR /32 /2024
		VS	VS	()
		STATE OF ODISHA		//
400	D-ABLAPL/5567/2024	PRAFULLA CHANDRA MOHANTY	SANGRAM MISHRA	MAHILA P.S.(BBSR) /32 /2024
		VS	VS	()
		STATE OF ODISHA		//
401	D-ABLAPL/5573/2024	SAKUR ABDUL @ ABDUL SAKOOR @ SUKRU	RITESH KUMAR PARICHHA	HIRAKUD /113 /2006
		VS	VS	()
		STATE OF ODISHA		//
402	D-ABLAPL/5574/2024	SNEHALATA MOHANTY	MANORANJAN MISHRA	PATTAMUNDAI /177 /2016
		VS	VS	()
		STATE OF ODISHA		//
403	D-ABLAPL/5576/2024	SAFAR @ SAFIR SAHA	BHABANI SHANKAR DASPARIDA	SORO /849 /2023
		VS	VS	()
		STATE OF ODISHA		//
404	D-ABLAPL/5578/2024	MANAS RANJAN PANDA @ JHUNIA @ MANAS PANDA	SWETALANA DAS	Bamapada (Industrial Area) /74 /2022
		VS	VS	()
		STATE OF ODISHA		//
405	D-ABLAPL/5582/2024	GUDU @ KISHAN JENA	PRATIK NAYAK	BARANGA /90 /2024
		VS	VS	()
		STATE OF ODISHA		//
406	D-ABLAPL/5583/2024	GOBINDA NAHAK	JYOTIRMAYA SAHOO	KODALA /66 /2015
		VS	VS	()
		STATE OF ODISHA		//
407	D-ABLAPL/5587/2024	TUBULA BEHERA	DEBASHIS NANDA	CUTTACK SADAR /97 /2024
		VS	VS	()
		STATE OF ODISHA		//
408	D-ABLAPL/5593/2024	PRAMAOD KUMAR SAHOO @ JITENDRA SAHOO	PANCHANAN PANIGRAHI	KAMAKHYANAGAR /81 /2024
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :21/02/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-ABLAPL/5596/2024	STATE OF ODISHA ANANTA PAIKRAY @ ANANTA PAIKARAY VS	SAROJ KUMAR DASH VS	// KHANDAGIRI P.S. /60 /2024 ()
410	D-ABLAPL/5597/2024	STATE OF ODISHA UTKAL SWAIN VS	MANORANJAN ACHARYA VS	// ODAGAON /26 /2024 ()
411	D-ABLAPL/5598/2024	STATE OF ODISHA BIKASH BALLAV @ RUDRA VS	BIJAY KUMAR BEHERA VS	// CHANDRASEKHARPUR /76 /2024 ()
412	D-ABLAPL/5599/2024	STATE OF ODISHA SUMIT RANJAN SAHOO VS	LALITENDU MISHRA VS	// INFOCITY PS /255 /2022 ()
413	D-ABLAPL/5601/2024	STATE OF ODISHA ANSUMAN DAS VS	SARATHI JYOTI MOHANTY VS	// JUNAGARH /167 /2021 ()
414	D-ABLAPL/5604/2024	STATE OF ODISHA SUDAM CHARAN DAS @ PUPUNA VS	SANTOSH KUMAR LENKA VS	// BIDANASI /35 /2024 ()
415	D-ABLAPL/5608/2024	STATE OF ODISHA SNEHALATA NAYAK VS	SRINIBAS PARIJA VS	// MANGALA BAG /51 /2024 ()
416	D-ABLAPL/5611/2024	STATE OF ODISHA PRASANTA KUMAR RAY VS	PANKAJ KUMAR SAHOO VS	// JAJPUR ROAD /132 /2024 ()
417	D-ABLAPL/5612/2024	STATE OF ODISHA ASHUTOSH PANIGRAHI VS	JNYANANANDA PANDA VS	// BHAWANIPATNA TOWN /89 /2024 ()
418	D-ABLAPL/5620/2024	STATE OF ODISHA SURESH DEEP VS	SWETAMBARA PUROHIT VS	// // ()
419	D-ABLAPL/5621/2024	STATE OF ODISHA SURESH DEEP VS STATE OF ODISHA	SWETAMBARA PUROHIT VS	// // ()

ORISSA HIGH COURT

MISC CASES FILED on :21/02/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRP/41/2023 CRP/41/2023	MIR SUBEDAAR MP	SATYABADI MANTRY	8/2024
2	D-CRP/7988/2024 CRP/ /	RANKANATH KHANDEI MP	AMITAV TRIPATHY	9/2024
3	D-TRPCRL/5492/2024 TRPCRL/ /	MANAS KUMAR SWAIN MP	SATRUGHNA DASH (A)	13/2024
4	D-JCRLA/42/2019 JCRLA/42/2019	RAJU DAS@BISWAL@SK.BULU MP	MR.BIRAJA PR.DAS	20/2024
5	D-MSA/7961/2024 MSA/ /	ODISHA STATE HOUSING BOARD MP	DAYANANDA MOHAPATRA	32/2024
6	D-MSA/7961/2024 MSA/ /	ODISHA STATE HOUSING BOARD MP	DAYANANDA MOHAPATRA	33/2024
7	D-MSA/7961/2024 MSA/ /	ODISHA STATE HOUSING BOARD MP	DAYANANDA MOHAPATRA	34/2024
8	D-TRP(C)/7997/2024 TRP(C)/ /	SUJATA SAHU MP	SEPHALEE DAS	48/2024
9	D-CRLMP/3377/2024 CRLMP/188/2024	NAKULA PRADHAN @ NAKUL KUMAR PRADHAN MP		50/2024
10	D-CMAPL/7944/2024 CMAPL/ /	HIMANSU SEKHAR SWAIN MP	ADV.	53/2024
11	D-RVWPET/295/2023 RVWPET/295/2023	VISHNUPRIYA PANIGRAHI MP	HARIPAD MOHANTY	63/2024
12	D-RVWPET/295/2023 RVWPET/295/2023	VISHNUPRIYA PANIGRAHI MP	HARIPAD MOHANTY	64/2024
13	D-LAA/54/2018 LAA/54/2018	UNION OF INDIA MP	M/S.GITIMAY MISHRA	69/2024
14	D-LAA/123/2018 LAA/123/2018	UNION OF INDIA MP	M/S.SIDHARTH SANKAR MOHAPATRA, BHABANI SHANKAR RAYAG	70/2024
15	D-RPFAM/7871/2024 RPFAM/ /	DEBASISH MISHRA MP	CHITTA RANJAN SAHU	82/2024
16	D-MATA/7449/2024 MATA/54/2024	DR. NIHAR RANJAN PATRA MP	DEBA KUMAR RATH	82/2024
17	D-MATA/6493/2024 MATA/ /	SOUMYAMAYEE MALLICK MP	PABITRA KUMAR NAYAK	83/2024
18	D-MATA/980/2024 MATA/4/2024	SANDHYA RANI SAHOO @ MOHANTY MP	JAYDEEP PAL	84/2024
19	D-CONTC/8276/2023 CONTC/8276/2023	HADU KHAMARI MP	SANDHYARANI PANI	114/2024
20	D-CONTC/8277/2023 CONTC/8277/2023	TRIBIKRAM NAYAK MP	SANDHYARANI PANI	115/2024
21	D-CONTC/4148/2024 CONTC/ /	AKSHAYA KUMAR NAYAK MP	ADV.	116/2024
22	D-CONTC/2317/2022 CONTC/2317/2022	RAJLAXMI DAS MOHAPATRA MP		117/2024
23	D-SA/5/1997 SA/5/1997	RANKESWAR MP	M/S.MANOJ MISRA,M/S. TANMAY MISHRA	132/2024
24	D-SA/5/1997 SA/5/1997	RANKESWAR MP	M/S.MANOJ MISRA	133/2024
25	D-SA/5/1997 SA/5/1997	RANKESWAR MP	M/S.MANOJ MISRA	134/2024
26	D-SA/17/1995	RAMA CHANDRA	M/S.N.C.PATI	

	SA/17/1995	MP		135/2024
27	D-CRLREV/328/2023 CRLREV/328/2023	NARASINGHA HARIJAN MP	JNYANANANDA PANDA	159/2024
28	D-CRLREV/126/2023 CRLREV/126/2023	SUBASH KUMAR MANDOTHIA MP	GOPAL KRUSHNA MOHANTY	160/2024
29	D-CRLREV/5570/2024 CRLREV/ /	BIJAYA KUMAR NAYAK MP	LAXMI NARAYAN PATEL	161/2024
30	D-CRLREV/5570/2024 CRLREV/ /	BIJAYA KUMAR NAYAK MP	LAXMI NARAYAN PATEL	162/2024
31	D-FAO/7786/2024 FAO/46/2024	SUPERINTENDENT ENGINEER (SE) (ELECTRICAL) MP	TRICALKUMAR APARNA	169/2024
32	D-FAO/7786/2024 FAO/46/2024	SUPERINTENDENT ENGINEER (SE) (ELECTRICAL) MP	TRICALKUMAR APARNA	170/2024
33	D-FAO/7786/2024 FAO/46/2024	SUPERINTENDENT ENGINEER (SE) (ELECTRICAL) MP	TRICALKUMAR APARNA	171/2024
34	D-FAO/593/2023 FAO/593/2023	BIDULATA SWAIN MP	JATADHARI RATH	172/2024
35	D-FAO/295/2023 FAO/295/2023	RASHMIREKHA TIKMANI MP	DEEPALI MAHAPATRA	173/2024
36	D-FAO/183/2023 FAO/183/2023	DHRUBA KUDUI MP	DEBASISH PATNAIK	174/2024
37	D-FAO/7846/2024 FAO/ /	SK KAMILUDDIN AHEMAD MP	M/S. AJIT CHANDRA MOHAPATRA	175/2024
38	D-FAO/579/2020 FAO/579/2020	STATE OF ODISHA MP		176/2024
39	D-FAO/2483/2024 FAO/ /	MITHILESH MAHANAND MP	SUVEN KUMAR PANI	177/2024
40	D-CMP/266/2023 CMP/266/2023	SASMITA SWAIN MP	SHIBASHISH MISHRA	196/2024
41	D-CMP/7815/2024 CMP/ /	ABHIMANYU THATOI MP	GANESH PRASAD SAMAL	197/2024
42	D-CMP/7845/2024 CMP/132/2024	GURUCHARAN LENKA MP	GYANENDRA CHANDRA SWAIN	198/2024
43	D-CMP/7848/2024 CMP/133/2024	MRUGANKA SEKHAR CHHOTARAY MP	DEEPALI MAHAPATRA	199/2024
44	D-CMP/7853/2024 CMP/ /	PARBATI SAHOO MP	SOUMYA RANJAN PATI	200/2024
45	D-CMP/7876/2024 CMP/ /	GOURI MEHER MP	SOUMYA MISHRA	201/2024
46	D-CMP/7876/2024 CMP/ /	GOURI MEHER MP	SOUMYA MISHRA	202/2024
47	D-BLAPL/1412/2024 BLAPL/364/2024	BIKASH CHANDRA KALIA @ VICKY MP	GOKULANANDA MOHAPATRA	202/2024
48	D-CMP/461/2023 CMP/461/2023	GURPREET SINGH SABIHARWAL MP		203/2024
49	D-BLAPL/4947/2024 BLAPL/ /	BIBHISHAN MACHHA MP	AMARESH DAS	203/2024
50	D-CMP/462/2023 CMP/462/2023	BALPREET SINGH @ SABHARWAL MP		204/2024
51	D-BLAPL/18528/2014 BLAPL/18528/2014	ANURADHA NEGI MP		204/2024
52	D-CMP/7915/2024 CMP/ /	MANOJ KUMAR NAIK MP	PRASANTA KUMAR SATAPATHY	205/2024
53	D-BLAPL/12629/2023 BLAPL/12629/2023	DEEPAK ROUT @ DIPU @ DIPAK MP		205/2024
54	D-BLAPL/5575/2024 BLAPL/ /	TUNA NAIK MP	SUSHANTA KUMAR PRADHAN	206/2024
55	D-CMP/442/2018 CMP/442/2018	EKADASHI MALLICK MP	M/S.BANSHIDHAR BAUG	206/2024
56	D-BLAPL/7672/2023 BLAPL/7672/2023	SONU PANDA @ SWARANJIT PANDA MP	MANAS KUMAR CHAND	207/2024
57	D-CMP/7999/2024 CMP/ /	PRAVATI DAS MP	TRILOCHAN PANIGRAHI	207/2024

58	D-BLAPL/12873/2023 BLAPL/12873/2023	AVINASH UTTAM CHAVHAN MP		208/2024
59	D-RSA/443/2016 RSA/443/2016	ANGURABALA PATRA MP	M/S.MISS MAMATA MISHRA	227/2024
60	D-RSA/1726/2024 RSA/ /	RAGAN KUMAR DAS MP	DWARIKA PRASAD MOHANTY	230/2024
61	D-RSA/550/2004 RSA/550/2004	KANTHIA BHOI MP		231/2024
62	D-ABLAPL/14194/2023 ABLAPL/14194/2023	MANIRAM SATNAMI MP		362/2024
63	D-ABLAPL/13831/2023 ABLAPL/13831/2023	ASHARAM DANDASENA MP		363/2024
64	D-ABLAPL/12873/2023 ABLAPL/12873/2023	SANGRAM JIT NATH MP		364/2024
65	D-ABLAPL/14778/2023 ABLAPL/14778/2023	MUKHTAR HUSSAIN MP		365/2024
66	D-ABLAPL/10954/2023 ABLAPL/10954/2023	SURENDRA KUMAR GHOSH MP		366/2024
67	D-ABLAPL/8631/2023 ABLAPL/8631/2023	RAJIB @ RAJIV AGNIHOTRI MP		367/2024
68	D-ABLAPL/12244/2023 ABLAPL/12244/2023	PRAFFULA KUMAR JENA MP	BADRI NARAYAN MOLHAPATRA	368/2024
69	D-MACA/4539/2024 MACA/ /	BIRENDRA DWIBEDI MP	DEBASISH PATNAIK	380/2024
70	D-MACA/3098/2024 MACA/ /	RASMITA KUMARI NAYAK MP	DEBASISH PATNAIK	381/2024
71	D-MACA/7912/2024 MACA/ /	MADHUSMITA SAMAL MP	ANANGA KUMAR OTTA	382/2024
72	D-MACA/7912/2024 MACA/ /	MADHUSMITA SAMAL MP	ANANGA KUMAR OTTA	383/2024
73	D-MACA/7912/2024 MACA/ /	MADHUSMITA SAMAL MP	ANANGA KUMAR OTTA	384/2024
74	D-MACA/7966/2024 MACA/ /	SANGITA DHAL MP	SANTOSH KUMAR NANDA	385/2024
75	D-MACA/8023/2024 MACA/ /	M/S. NATIONAL INSURANCE CO. LTD. MP	BIBEKANANDA UDGATA	386/2024
76	D-MACA/8023/2024 MACA/ /	M/S. NATIONAL INSURANCE CO. LTD. MP	BIBEKANANDA UDGATA	387/2024
77	D-MACA/8023/2024 MACA/ /	M/S. NATIONAL INSURANCE CO. LTD. MP	BIBEKANANDA UDGATA	388/2024
78	D-MACA/8024/2024 MACA/ /	M/S. NATIONAL INSURANCE CO. LTD. MP	BIBEKANANDA UDGATA	389/2024
79	D-MACA/8024/2024 MACA/ /	M/S. NATIONAL INSURANCE CO. LTD. MP	BIBEKANANDA UDGATA	390/2024
80	D-MACA/8024/2024 MACA/ /	M/S. NATIONAL INSURANCE CO. LTD. MP	BIBEKANANDA UDGATA	391/2024
81	D-CRLMC/5243/2023 CRLMC/5243/2023	RAJASHREE KHATOI MP	SANJIB MOHANTY	399/2024
82	D-CRLMC/2259/2023 CRLMC/2259/2023	PARESH KUMAR DAS MP	PRAVAT KUMAR MOHANTY	400/2024
83	D-CRLMC/107/2024 CRLMC/27/2024	ANSHUMAN SAMANTARAY MP		401/2024
84	D-CRLMC/5327/2023 CRLMC/5327/2023	ARUNA KUMAR MALLA MP		402/2024
85	D-CRLMC/5514/2024 CRLMC/ /	LINGARAJ PRADHAN @ LINGA MP	GANESH PRASAD SAMAL	403/2024
86	D-CRLMC/4296/2024 CRLMC/ /	INDRAJIT DE MP	CHANDANA MISHRA	404/2024
87	D-CRLMC/5553/2024 CRLMC/ /	LALIT MOHAN MANGARAJ @ LALIT MANIYAR MP	CHANDRAMAYA SAHOO	405/2024
88	D-CRLMC/1156/2024 CRLMC/107/2024	BIDYADHAR HARIJAN MP		406/2024
89	D-CRLMC/5595/2024	ARUN KUMAR NAIK	BHAWANI SANKAR PANIGRAHI	

90	CRLMC/ / D-CRLMC/5600/2024	MP PRAVAKAR DIKHIT	M/S. PRAVASH CH. JENA	407/2024
91	CRLMC/ / D-CRLMC/5605/2024	MP BISWODAYA MOHAPATRA	NIRANJAN PANDA	408/2024
92	CRLMC/ / D-CRLA/1121/2023	MP MITRUGHAN PATRA	BISWAJIT NAYAK	409/2024
93	CRLA/1121/2023 D-CRLMC/5614/2024	MP S.BALAJI ACHARY	SANJIB KUMAR BHANJADEO	410/2024
94	CRLMC/ / D-CRLA/5536/2024	MP BRUSHABHANU PODH	AKASH BHUYAN	410/2024
95	CRLA/ / D-CRLA/180/2011	MP SURENDRA SAHU@LULU	M/S.ARIJEET MISHRA M/S.SITAKANTA HOTA S.K.DWIBEDI	411/2024
96	CRLA/180/2011 D-CRLA/5561/2024	MP MAHADEV @ MAHADEB GHADEI	MOHENDRA KUMAR MOHAPATRO	412/2024
97	CRLA/ / D-CRLA/838/2019	MP SUSHANTA KUMAR NAIK	L.BHUYAN	413/2024
98	CRLA/838/2019 D-CRLA/5618/2024	MP RAJ @ RAJ KUMAR BANGULA	JAYADEBA BEHERA	414/2024
99	CRLA/ / D-CRLA/5618/2024	MP RAJ @ RAJ KUMAR BANGULA	JAYADEBA BEHERA	415/2024
100	CRLA/ / D-CRLA/5618/2024	MP RAJ @ RAJ KUMAR BANGULA	JAYADEBA BEHERA	416/2024
101	CRLA/ / D-WA/7849/2024	MP STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	417/2024
102	WA/ / D-WA/7849/2024	MP STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	661/2024
103	WA/ / D-WA/7849/2024	MP STATE OF ODISHA	MANOJA KUMAR KHUNTIA,A.G.A	662/2024
104	WA/ / D-WA/7900/2024	MP ODISHA UNIVERSITY OF AGRICULTURE	MANOJ KUMAR KHUNTIA	663/2024
105	WA/ / D-WA/7898/2024	MP STATE OF ODISHA	SANGRAM JENA,A.G.A	664/2024
106	WA/ / D-WA/7898/2024	MP STATE OF ODISHA	SANGRAM JENA,A.G.A	665/2024
107	WA/ / D-WA/7898/2024	MP STATE OF ODISHA	SANGRAM JENA,A.G.A	666/2024
108	WA/ / D-WA/7900/2024	MP ODISHA UNIVERSITY OF AGRICULTURE	MANOJ KUMAR KHUNTIA	667/2024
109	WA/ / D-WA/7921/2024	MP STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	668/2024
110	WA/ / D-WA/7921/2024	MP STATE OF ODISHA	MANOJ KUMAR KHUNTIA, A.G.A.	669/2024
111	WA/ / D-WA/7930/2024	MP STATE OF ODISHA	PRASANNA KUMAR MOHANTY,A.S.C	670/2024
112	WA/ / D-WA/7930/2024	MP STATE OF ODISHA	PRASANNA KUMAR MOHANTY,A.S.C	671/2024
113	WA/ / D-WA/7930/2024	MP STATE OF ODISHA	PRASANNA KUMAR MOHANTY,A.S.C	672/2024
114	WA/ / D-WP(C)/494/2024	MP SATYANANDA MOHANTY	PRAFULLA KUMAR RATH, SAURAV TIBREWAL	673/2024
115	WP(C)/124/2024 D-WP(C)/7787/2024	MP RAMESH PANIGRAHI	KSHIROD KUMAR SAHOO	2743/2024
116	WP(C)/ / D-WP(C)/7788/2024	MP RAMESH PANIGRAHI	KSHIROD KUMAR SAHOO	2744/2024
117	WP(C)/ / D-WP(C)/19867/2022	MP TAPAS RANJAN JENA	SUSANTA KUMAR DASH	2745/2024
118	WP(C)/19867/2022 D-WP(C)/7796/2024	MP KUNTALA KUMARI SWAIN	PRAFULLA KUMAR SAHOO	2746/2024
119	WP(C)/ / D-WP(C)/10744/2023	MP JANMEJAYA MOHAPATRA	LAXMIDHAR DASH	2747/2024
120	WP(C)/10744/2023 D-WP(C)/37161/2022	MP ABHAYA PUTEL	MANOJ KUMAR PATI	2748/2024
	WP(C)/37161/2022	MP		2749/2024

121	D-WP(C)/7805/2024 WP(C)/ /	RABINDRA SAHOO MP	PARSURAM MOHAPATRA	2750/2024
122	D-WP(C)/19112/2023 WP(C)/19112/2023	HAREKRUSHNA SAHOO MP	BIDYALOK MOHAPATRA	2751/2024
123	D-WP(C)/7808/2024 WP(C)/ /	ASIT RANJAN JENA MP	AGASTI KANUNGO	2752/2024
124	D-WP(C)/15869/2023 WP(C)/15869/2023	SUCHISATWA ROUL MP	SONITA BISWAL	2753/2024
125	D-WP(C)/7809/2024 WP(C)/3875/2024	DEBASISH JENA MP	TANMAY MISHRA	2754/2024
126	D-WP(C)/19110/2023 WP(C)/19110/2023	BIKRAM KESHARI MISHRA MP		2755/2024
127	D-WP(C)/7824/2024 WP(C)/3866/2024	BOMMINAYANI RAGHU RAM MP	BIDYALOK MOHAPATRA	2756/2024
128	D-WP(C)/293/2023 WP(C)/293/2023	BIPIN BIHARI SANGITRA MP	SWAPNA KUMAR OJHA	2757/2024
129	D-WP(C)/7831/2024 WP(C)/ /	LIFE INSTITUTE OF GASTROENTEROLOGY AND HEPATOLOGY, POTAPOKHARI, CUTTACK MP	UMESHWARI MISHRA	2758/2024
130	D-WP(C)/1319/2024 WP(C)/2167/2024	POWER GRID CORPORATION OF INDIA LTD. MP	ADIBHISANARAYAN DAS	2759/2024
131	D-WP(C)/1319/2024 WP(C)/2167/2024	POWER GRID CORPORATION OF INDIA LTD. MP	ADIBHISANARAYAN DAS	2760/2024
132	D-WP(C)/35460/2022 WP(C)/35460/2022	ROMA PATNAIK MP	BAIJAYANTI MOHANTY	2761/2024
133	D-WP(C)/38290/2023 WP(C)/38290/2023	ASIT BARAN PAL MP	PRASANNA KUMAR MISHRA	2762/2024
134	D-WP(C)/4456/2024 WP(C)/2422/2024	SANYASI SAHANI MP		2763/2024
135	D-WP(C)/4463/2024 WP(C)/2419/2024	DWITI KRUSHNA LENKA MP		2764/2024
136	D-WP(C)/7843/2024 WP(C)/3888/2024	VA TECH WABAG LTD., CHENNAI MP	SOUMYA MISHRA	2765/2024
137	D-WP(C)/7851/2024 WP(C)/ /	AKSHAYA KUMAR SAHOO @ AKHAYA KISHOR SAHOO MP	ANURANJAN MOHANTY	2766/2024
138	D-WP(C)/7854/2024 WP(C)/ /	SANTOSH KUMAR BARAL MP	BIKRAM KESHARI BAL	2767/2024
139	D-WP(C)/36240/2023 WP(C)/36240/2023	BHAGABAN MOHANI MP		2768/2024
140	D-WP(C)/7857/2024 WP(C)/ /	KARISMA KHUNTIA MP	ANUP NARAYAN MOHANTY	2769/2024
141	D-WP(C)/34814/2023 WP(C)/34814/2023	DR. PRITAM KUMAR PANDA MP	SATYA NARAYAN BHRAMAR RAY	2770/2024
142	D-WP(C)/17570/2022 WP(C)/17570/2022	M/S ORIEN ENGINEERS (P) LTD.,SUNDARABATI MP	RAJSHI MI NARAYAN PATNAIK	2771/2024
143	D-WP(C)/7874/2024 WP(C)/3927/2024	DHANANJAYA BADATYA MP	MITU KUMAR BISWAL	2772/2024
144	D-WP(C)/1152/2014 WP(C)/1152/2014	BINAY KU.DASH MP	M/S.N.C.PANIGRAHI	2773/2024
145	D-WP(C)/13936/2022 WP(C)/13936/2022	BABAJI MALLIK MP	SAILESH DAS	2774/2024
146	D-WP(C)/7882/2024 WP(C)/ /	M/S MEGA MARKETING, KHORDHA MP	KANANBALA ROY CHOUDHURY	2775/2024
147	D-WP(C)/7852/2024 WP(C)/ /	STHITIPRANGYA SATPATHY MP	KISHORE KUMAR MISHRA	2776/2024
148	D-WP(C)/7888/2024 WP(C)/ /	SUDHANSHU SEKHAR JENA MP	UMESH CHANDRA MOHANTY	2777/2024
149	D-WP(C)/7892/2024 WP(C)/ /	RAMESH CHANDRA ROUT MP	AKSHAYA KUMAR PANDEY	2778/2024
150	D-WP(C)/7895/2024 WP(C)/ /	KSHIROD KUMAR ROUT MP	AKSHAYA KUMAR PANDEY	2779/2024
151	D-WP(C)/7894/2024 WP(C)/ /	M/S. MAA BHAVANI ENGINEERING, KALANJAN, KHORDHA MP	APRANJANA CHANDRA NAYAK	2780/2024
152	D-WP(C)/12404/2016	BINA SHUKLA	M/S.SOUMYA MISHRA	

	WP(C)/12404/2016	MP		2781/2024
153	D-WP(C)/7904/2024 WP(C)/3916/2024	KUNAL CHANDRA DASH MP	AVIJIT MISHRA	2782/2024
154	D-WP(C)/7498/2024 WP(C)/3795/2024	JANMEJAY SAHU MP	GYANA RANJAN SETHI	2783/2024
155	D-WP(C)/21042/2021 WP(C)/21042/2021	NAROTTAM BAL MP	GYANA RANJAN SETHI	2784/2024
156	D-WP(C)/7916/2024 WP(C)/ /	BOMMINAYANI RAGHU RAM MP	BIDYALOK MOHAPATRA	2785/2024
157	D-WP(C)/20817/2015 WP(C)/20817/2015	MAIHAR PRASAD SHARMA MP	M/S.SARAT CH MEKAP	2786/2024
158	D-WP(C)/20372/2023 WP(C)/20372/2023	RUDRANI MISHRA MP	ASISH KUMAR RAY	2787/2024
159	D-WP(C)/4516/2024 WP(C)/ /	BISHNU PRIYA MANSINGH MP	RANJIT MOHANTY	2788/2024
160	D-WP(C)/7923/2024 WP(C)/ /	CHANDRASEKHAR JENA MP	ANJAN KUMAR BISWAL	2789/2024
161	D-WP(C)/7942/2024 WP(C)/ /	SAMIM SAHADAT MP	ANUP NARAYAN MOHANTY	2790/2024
162	D-WP(C)/6579/2021 WP(C)/6579/2021	GOUTAM KUMAR JENA MP	SHASHI BHUSAN JENA	2791/2024
163	D-WP(C)/7962/2024 WP(C)/ /	BISHNU PRASAD RATH MP	SANDEEP RATH	2792/2024
164	D-WP(C)/7993/2024 WP(C)/ /	SWADESH BUSINESS SOLUTION PVT. LTD MP	DR. BHISHM ROY	2793/2024
165	D-WP(C)/6711/2024 WP(C)/ /	BANDANA DEORIYA MP	RAMESH AGARWAL	2794/2024
166	D-WP(C)/23667/2015 WP(C)/23667/2015	LAXMIDHAR SAHOO MP	M/S.KALPATARU MISHRA, RASHMI KANTA SAHOO, BHUBANANAND	2795/2024
167	D-WP(C)/8003/2024 WP(C)/ /	DR. SANTANU SENGUPTA MP	NIHAL RATH	2796/2024
168	D-WP(C)/8010/2024 WP(C)/ /	SACHINDRA CHANDRA PADHAN MP	KUNAL KUMAR SWAIN	2797/2024
169	D-WP(C)/8015/2024 WP(C)/ /	UTKAL KESHARI MOHAPATRA MP	ANUP NARAYAN MOHANTY	2798/2024
170	D-WP(C)/8019/2024 WP(C)/ /	HAREKRUSHNA KAR MP	DURGESH NARAYAN RATH	2799/2024
171	D-WP(C)/8029/2024 WP(C)/ /	MANAS KUMAR NAYAK MP	JANAKI KANTA MAHAPATRA	2800/2024
172	D-WP(C)/7994/2024 WP(C)/ /	SRIKANTA KUMAR DAS MP	SHASHI BHUSAN JENA	2801/2024
173	D-WP(C)/8030/2024 WP(C)/ /	SUDARSAN BHATTA MP	LAXMI NARAYAN PATEL	2802/2024